

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 8363/2018

(Arising out of impugned final judgment and order dated 24-11-2017 in CRLA No. 532/2008 24-11-2017 in CRLA No. 1587/2008 24-11-2017 in CRLA No. 1609/2008 24-11-2017 in CRLA No. 1608/2008 24-11-2017 in CRLA No. 1582/2008 24-11-2017 in CRLA No. 1699/2008 24-11-2017 in CRLA No. 1696/2008 24-11-2017 in CRLA No. 1610/2008 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS. ETC.

Respondent(s)

(FOR ADMISSION and
IA No.88871/2018-EXEMPTION FROM FILING O.T. and
IA No.88872/2018-PERMISSION TO FILE SLP/TP and
IA No.88873/2018-CONDONATION OF DELAY IN REFILING)

Date : 17-08-2018 This petition(s) was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Ravindra Singh, Sr. Adv.
Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Varnita Rastogi, Adv.
Mr. Pati Raj Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Heard.

Permission granted.

Delay condoned.

Issue notice.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER